

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

46. CP/35(MB)2022

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2024**

**NAME OF THE PARTIES: Pratik C. Khandhadiya**  
**V/s**  
**Hindustan Unilever Limited**

**Section: 58(3), 59 of Companies Act, 2013 & Rule 11 of NCLT**

---

**ORDER**

Mr. Pratik C. Khandhadiya, Petitioner appeared in person. Counsel, Mr. Jash Shah appeared for the Respondent. Parties have filed their written submissions. **Reserved for Orders.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
10.04.2024  
Sushil

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**